

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2510/2018

[Arising out of impugned final judgment and order dated 21-08-2017 in WA No. 25200/2009 passed by the High Court of Judicature at Allahabad]

PRADESHIK SANSKRIT MAHAVIDHYALAYA ADHYAPAK
KALYAN SAMITI & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 157209/2018 - CONDONATION OF DELAY IN FILING
IA No. 19119/2020 - EXEMPTION FROM FILING O.T., IA No. 5388/2018 -
EXEMPTION FROM FILING O.T., IA No. 32300/2020 - EXEMPTION FROM
FILING O.T., IA No. 19116/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ ANNEXURES

Date : 31-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) : Ms. S Janani, Sr. Adv.
Mr. Deepak Goel, AOR
Ms. Sharika Rai, Adv.

For Respondent(s) : Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Keshav Mittal, Adv.
Mr. Fateh Singh, Adv.
Dr. Sukhdev Sharma, Adv.
Mr. Aman Dev Sharma, Adv.

Mr. Parmanand Gaur, AOR
Ms. Megha Gaur, Adv.
Mr. Vibhav Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by learned counsel for the respondent(s), the
matter be listed on 10.02.2025.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR